

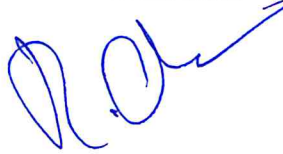
**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/36 & 37/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : VSO BALAKRISHNAN**  
**NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING LTD**  
**UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Chandra Mohan	Representing for the petitioner	
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**ORDER**

Counsel for petitioner present. No representation on behalf of respondent.  
Counsel for petitioner is directed to send private notice to the respondent for his  
appearance. The Registry is also directed to send notice to the respondent. Put  
up on 01.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)